

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 50 OF 2017 &
IA NO. 584 OF 2018**

Dated: 22nd May, 2018

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**New Usha Nagar Co-Operative Housing Society Ltd. ... Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Rhea Luthra

Counsel for the Respondent(s) : Mr. Akshat Jain for Tata Power

ORDER

Learned counsel for the appellant seeks four weeks time to file rejoinder. He may file the same on or before 20.06.2018 after serving copy on the other side.

List the matter on **08.08.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I. J. Kapoor)
Technical Member**